GOVERNMENT OF INDIA DEFENCE LOK SABHA

UNSTARRED QUESTION NO:1415 ANSWERED ON:18.07.2014 CONDITION OF FAMILIES OF DEFENCE PERSONNEL Rathwa Shri Ramsinh Patalyabhai

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government has any machinery at present to conduct periodic enquiry into the condition of families of defence personnel killed military operations and if so, the details thereof;
- (b) the number of soldiers of the State of Andhra Pradesh out of the total number of soldiers killed on duty during the last three years; and
- (c) the details of the ex-gratia / compensation amount provided to their families in the State in each of the cases?

Answer

MINISTER OF STATE (RAO INDERJIT SINGH) IN THE MINISTRY OF DEFENCE

(a) Kendriya Sainik Board Sectt. at the central level and the Rajya Sainik Boards and Zila Sainik Boards at the State and District level are entrusted with welfare of Ex-Servicemen and their families including the families of defence personnel killed in military operations.

Regiments and local formations / establishments / units have systems in place to periodically interact formally / informally with the families of defence personnel who were killed during operations or soldiers who were handicapped during war.

- (b) 12 defence personnel from Andhra Pradesh were killed on duty out of the total number of 326, during the last three years.
- (c) The details of the ex-gratia / compensation amount provided to the families of soldiers killed on duty are at Annexure-I.